

tional cases, where measures fail, the bank and financial institutions recall their loans and file recovery suits.

Investment Limit for Tiny Sector Units

7156. SHRI MOHAN SINGH: Will the Minister of FINANCE be please to state:

(a) whether the investment limit for tiny units has been raised from Rs. 2 lakhs to Rs. 5 lakhs which may include loans as well as working capital;

(b) if so, the details thereof;

(c) whether in view of the raising of the investment limit for tiny sector, commercial banks would be eligible for 100 percent refinance from SIDBI to enlarge the flow of assistance for tiny sector for term loans as well as working capital ; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) and (b). The Small Industries Development Bank of India (SIDBI) has reported that under the latest policy measures for small, tiny and village enterprises, the limit of investment to the plant and machinery in respect of tiny enterprises has inter-alia been increased from Rs. 2 lakhs to Rs. 5 lakhs irrespective of location of the unit. This limit pertains only to investment in plant and machinery and does not include working capital.

(c) and (d). With a view to accelerating the flow of assistance to tiny and small projects in the Small Scale Sector, the Small Industries Development Bank of India (SIDBI) has liberalised its reference scheme by raising the extent of refinance against terms loans granted by the commercial banks upto and including Rs. 5 lakh as per unit to 100% w.e.f. January 1, 1991. Moreover the

working capital granted by commercial banks would be in the nature of short term advances and such would not be covered under its refinances scheme.

Share Capital of Railways In Kerala State Road Transport Corporation

7157. KODIKUNNIL SURESH: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Government of Kerala has submitted any memorandum regarding share capital of the Railways in the Kerala State Road Transport Corporation; and

(b) if so, the reaction of the Union Government thereto and the amount given to the KSRTC by the Railways under this scheme?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) No, Sir ,

(b) Does not arise in view of reply to (a) above.

[*Translation*]

Export of Iron Ore

7158. SHRI SATYANARAYAN JATIYA: Will the Minister of COMMERCE be pleased to state:

(a) the existing policy and value pf export of iron and other metal ores;

(b) the quantity and the value of various ores exported during the last three years, country-wise ;

(c) whether the Government proposes to revise the existing export policy ;

(d) If so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SALMAN KHURSHEED): (a) and (b). A statement giving the existing policy on export of iron and other metal ores (chroma ore, manganese ore and bauxite) and the country wise exports in quantity and value thereof during the last three years is attached.

(c) No, Sir,

(d) Does not arise

STATEMENT

Iron Ore

Export of iron ore, except iron ore of Goan and Redi origin, is canalised through the Minerals and Metals Trading Corporation of India Limited (MMTC). Export of iron ore of Goan origin is allowed directly under OGL-3, subject to registration of contractors with Goa Mineral Ore Exporters Association (GMOEA) to the Markets of Japan, South Korea, Taiwan, China and Europe. Iron Ore of Redi origin is also now allowed for export directly under OGL-3, subject to the registration of contractors with GMOEA. Kudremukh Iron Ore Company Limited (KIOCL) is al-

lowed to export its products viz: iron ore concentrates and pellets, directly to all markets.

Manganese Ore and Chrome Ore

Chrome Ores and Concentrates, namely (i) Chroma Ore lumps with Cr2O3 not exceeding 38% and (ii) Low Silica friable/fine ore with Cr2O3 not exceeding 52% and silica exceeding 4% are canalised through MMTC. Manganese ore excluding lumpy/blended manganese ore with more than 48% manganese are canalised through MMTC.

The Precise Quantity and grades of these ores to be allowed for exports are decided in consultation with the Department of Steel every licensing year.

Bauxite

Low grade bauxite with alumina content Al₂O₃ less than 54% of west coast origin stands decanalised w.e.f. 14th August, 1991. All other grades of bauxite except Calcined Bauxite is banned for exports.

The precise quantity and grades of this ore to be allowed for export are decided in consultation with the Department of Mines every licensing year.

STATEMENT

Qty: in lakh tonnes

Value : Rs. crores

MANGANESE ORE

By Minerals & Metals Trading Corporation of India Limited (MMTC)

Country	1988-89		1989-90		1990-91	
	Q	V	Q	V	Q	V
Japan	0.66	2.65	0.52	2.90	0.46	4.74
S. Korea	1.46	6.06	1.08	9.96	1.16	14.70
Romania	0.26	0.62	0.82	10.97	0.00	0.00
Pakistan	0.25	1.04	0.41	3.41	3.14	0.29
Czechoslovakia	0.00	0.00	0.17	2.13	0.00	0.00
Switzerland	0.17	0.92	0.32	2.27	0.73	10.02
Holand	0.00	0.00	0.16	1.58	0.00	0.00

Country	1988-89		1989-90		1990-91	
	Q	V	Q	V	Q	V
Taiwan	0.00	0.00	0.22	3.02	0.00	0.00
W.Germany	0.00	0.00	0.14	1.53	0.00	0.00
Poland	0.00	0.00	0.00	0.00	0.31	8.27
DPRK	0.14	0.82	0.00	0.00	0.00	0.00
TOTAL	2.94	13.11	3.84	68.03	2.95	41.20
CHROME ORE						
Japan	1.65	18.58	0.44	10.19	0.00	0.00
China	2.23	29.24	1.89	45.68	1.78	33.66
Phillipines	0.89	11.54	0.16	3.72	0.15	3.01
Taiwan	0.09	0.71	0.10	1.63	0.00	0.00
DPRK	0.00	0.00	0.13	3.62	0.00	0.00
Sweden	0.27	2.64	0.00	0.00	0.00	0.00

Country	1988-89		1989-90		1990-91	
	Q	V	Q	V	Q	V
Romania	0.00	0.00	0.20	2.56	0.00	0.00
Norway	0.00	0.00	0.00	0.00	0.35	6.43
TOTAL	5.13	62.71	2.92	67.35	2.28	43.10
BAUXITE						
Middle East	1.99	3.14	2.01	3.90	2.33	5.13
Bangladesh	0.00	0.00	0.02	0.15	0.00	0.00
Romania	0.22	0.37	1.35	2.33	0.00	0.00
Nigeria	0.06	0.24	0.00	0.00	0.00	0.00
Kenya	0.00	0.00	0.06	0.14	0.00	0.00
Switzerland	0.00	0.00	0.00	0.06	0.23	1.56
U S A	0.00	0.00	0.00	0.00	0.30	2.23
TOTAL	2.27	3.75	3.43	6.52	2.86	8.92

(P) Provisional

Country-wise Exports.

Qty. : Million tonnes

Val. : Rs. Crores

IRON ORE*By Minerals & Metals Trading Corporation of India Limited (MMTC)*

Country	1988-89		1989-90		1990-91	
	Q	V	Q	V	Q	V
Japan	10.49	247.25	10.08	33.11	8.60	337.92
Korea Rep.	3.11	71.53	2.91	71.31	3.07	119.14
Pakistan	0.34	6.93	0.39	10.12	0.41	13.52
Rumania	2.36	29.61	2.32	35.74	1.05	20.47
G.D.R.	0.61	11.29	0.70	18.75	0.10	3.57
Others	0.74	14.66	1.12	27.70	0.99	29.89
TOTAL:	17.64	381.27	17.52	496.73	14.22	524.51

By Exporters from Goa:

Country	1988-89		1989-90		1990-91	
	Q	V	Q	V	Q	V
Japan	8.33	133.28	7.87	162.36	9.33	241.36
West Europe	1.67	22.78	2.12	35.56	1.85	44.73
S.Korea	0.99	16.87	0.61	12.96	0.82	22.63
Taiwan	.	.	0.04	0.80	.	.
TOTAL:	10.99	172.93	10.64	211.68	12.00	308.72

By Kudremukh Iron Ore Company Ltd. (KIOCL):

Country	1988-89		1989-90		1990-91	
	Q	V	Q	V	Q	V
Japan	2.367		2.820		3.38	
Bahrain	0.128		0.457		0.14	
Czechoslovakia	0.149		0.168		0.20	
Hungary	0.594		0.531		0.49	
Turkey	0.357		0.325		0.38	
Others	1.080		1.050		1.15	
TOTAL	4.675	116.39	5.356	174.40	5.74	228.49

(P) : Provisional